

Daring Burglary in Customs Detention Room at Delhi Airport

3424. SHRI NAWAL KISHORE SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a daring burglary was committed in the customs detention room at the arrival terminal of Delhi Airport in which lakhs of rupees worth of goods detained from passengers for customs clearance were stolen ;

(b) whether the inventory of the goods stolen has since been prepared ;

(c) if so, the details thereof and the value of goods stolen ;

(d) the circumstances in which the burglary was committed ;

(e) whether the thieves have since been apprehended ; and

(f) whether the hand of customs officials is suspected in the theft, and if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) Yes, Sir. A burglary was committed in the Customs Godown in the international Arrival Hall of Delhi Airport in the night of intervening 3rd and 4th January, 1984. The value of the goods stolen is estimated at about Rs. 12.5 lacs.

(b) and (c). Yes, Sir. Inventory of goods identified as missing, include gold and gold jewellery, watches, currency, Diamonds, Revolver/Pistols, etc. totally estimated to be of the value of Rs. 12.5 lacs. A copy has been sent to the police for investigation. It has been ascertained informally from the Police that they have recovered a lot of goods believed to be connected with the burglary under reference, accounting for a substantial part of the goods burgled.

(d) The burglars intruded into the Strong-room apparently by gaining entry from the opening in the back wall where an exhaust fan was fixed, after cutting and

twisting the iron bars protecting the opening.

(e) Yes. Ten persons have been reportedly arrested by the police so far in connection with the said burglary.

(f) No such involvement is reported by the investigating agency.

Modernisation and Expansion of Woollen Textile Mill Industry

3425. SHRI B.V. DESAI : Will the Minister of COMMERCE be pleased to state :

(a) whether the woollen textile mill industry has formulated a Rs. 385-crore programmes for modernisation and expansion of the mills during the Seventh Five Year Plan ;

(b) if so, whether the Indian Woollen Mills' Federation has submitted the programme to the Union Ministry of Industry for necessary action ;

(c) if so, whether the woollen industry had been provided sufficient funds during the Sixth Plan period ;

(d) if so, whether the Union Government have considered the proposals made by the Federation of Indian Woollen Mills for modernisation Programme during the Seventh Plan ; and

(e) if so, by what time the final decision in this regard is likely to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b). For formulating the Seventh Five Year Plan projections, Indian Woollen Mills' Federation have submitted a programme envisaging an outlay of Rs. 160 crores for modernisation only.

(c) No, Sir.

(d) and (e). Indian Woollen Mills' Federation has been involved in the finalisation

of modernisation programme in the Seventh Five Year Plan.

RBI Report on performance of large Public Companies

3427. SHRI R.R. BHOLE : Will the Minister of FINANCE be pleased to state :

(a) whether the performance of 486 select large public companies has shown a decline during 1982-83 as per the Reserve Bank of India study ;

(b) whether the production value, gross

profits, interest payment and the manufacturing expenses also deteriorated ; and

(c) whether Government will punish the administrators after holding the officers accountable ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b). The value of production, gross profits, interest payments and manufacturing expenses of 486 select large public limited companies as brought out out in a study of the Reserve Bank of India for the relevant years are given below :

(in Rs crores)

	1980-81	1981-82	1982-83
1. Value of Production	17350	21004	22982
2. Manufacturing expenses	11319	13857	15138
3. Gross profits	1791	2084	2175
4. Interest	638	812	1022

(c) The study covers public limited companies in the corporate sector and as such the question of the Government holding the officers accountable does not arise.

Daily Air-Service for Delhi-Jalpur-Kota

3428. SHRI KRISHNA KUMAR GOYAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is proposed to start a daily regular air service between Delhi-Jaipur-Kota ;

(b) whether the existing air service would be extended upto Indore and Bhopal ;

(c) whether the present timings are not very convenient to the people and whether a change would be considered ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) No, Sir. The present operations are considered adequate.

(b) No, Sir.

(c) No, Sir. No representation has also been received by Indian Airlines for a change in the timings.

पिथौरागढ़ में क्षेत्रीय ग्रामीण बैंक खोलना

3429. श्री हरीश रावत : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय स्टेट बैंक को, जो कि पिथौरागढ़ का लीड बैंक है, वहां क्षेत्रीय ग्रामीण बैंक खोलने